

3 [Translation]

Reduction in fares by Airlines

1735. SHRI DHARMANNA
MONDAYYA SADUL:
SHRI SANTOSH KUMAR
GANGWAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether some air taxi operators have reduced their fares;

(b) whether some airlines including the Indian Airlines have started giving different types of concessions;

(c) if so, whether the Government propose to take some steps to stop this unhealthy price-war;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Yes, Sir.

(c) to (e). As per air taxi guidelines, there is no restriction on the fares to be charged by Air Taxi Operators. Several operators have implemented different schemes to improve their market share, in the competitive environment.

[English]

Powerloom Service Centres

1736. SHRI A. VENKATESH NAIK: Will the Minister of TEXTILES be pleased to state:

(a) the places where Powerloom Service Centres are likely to be set up in Karnataka during 1994-95; and

(b) the financial assistance proposed to be provided by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The locations for Powerloom Service Centres to be opened in 1994-95 will be decided only after receipt of suggestions from State Govts., and on the basis of areas of powerloom concentration.

(b) For opening new Powerloom Service Centres a one time capital grant of Rs. 3 lakhs and a recurring expenditure of Rs. 4.50 lakhs is given by the Central Government.

Interest rate Liberalisation

1737. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state:

(a) whether a pragmatic strategy for interest rate liberalisation is being worked out by the Government;

(b) if so, whether the Government have received recommendations from the World Bank in this regard;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (d). The interest rates are